

**Central Administrative Tribunal
Ernakulam Bench**

O.A No.180/00121/2020

Friday, this the 1st day of October, 2021

CORAM:

**Hon'ble Mr. P.Madhavan, Judicial Member
Hon'ble Mr.K.V.Eapen, Administrative Member**

Balakrishnan P.M, aged 68 years,
S/o (late) K. Madhavan,
Retired Stenographer Grade I and Personal Assistant to
Additional Director General, O/o the Director General,
Assam Rifles, Shillong
Residing at Melapazherickal House, Kulathur Prayar P.O.,
District – Kottayam, Pin – 686541. - Applicant

(By Advocate: Mr. T C G Swamy)

Versus

1. The Union of India represented by the
Secretary to the Government of India
Ministry of Home Affairs,
New Delhi – 110 001
2. The Director General, Assam Rifles,
Ministry of Home Affairs, Government of India,
Shillong – 793010,
3. The Accounts Officer (Pension Section),
Office of the Pay & Accounts Officer, Assam Rifles,
Ministry of Home Affairs,
Laithumkhrah, Shillong – 793011. - Respondents

(By Advocate: Mr. Thomas Mathew Nellimoottil, Sr. PCGC)

The O.A having been heard on 1st October 2021 through video conferencing,
this Tribunal delivered the following order on the same day:

O R D E R (ORAL)**P.Madhavan, Judicial Member**

When the matter was taken up for consideration, counsel for the respondents submits that he has filed a memo stating that the reliefs have been granted.

Counsel for the applicant submits that reliefs have substantially been granted and the Original Application has become infructuous.

In view of the above, the Original Application is closed as infructuous. There shall be no order as to costs.

(K.V.Eapen)
Administrative Member

(P.Madhavan)
Judicial Member

bp

List of Annexures

Annexure A1 - A true copy of the Order bearing No.A/I-A/10-82/77 dated 30.09.1982, communicated by memo 06.10.1982.

Annexure A2 - A true copy of the discharge certificate bearing serial no.137 dated 20.02.2008.

Annexure A3 - A true copy of the Order bearing No.A/I-A/I-Vol.IV/7 dated 11.07.1988.

Annexure A4 - A true copy of Order bearing No.A/I-A/10-Vol.IV dated 27.12.1993.

Annexure A5 - A true copy of Office Memorandum No.35034/3/2008 (Estt. D) dated 19.05.2009 issued by the DOP&T.

Annexure A6 - A true copy of the order bearing No.I-11023/5/99-EST/248 dated Nil August 2010, communicated by endorsement dated 10th August 2010.

Annexure A7 - A true copy of the Certificate issued by the competent Doctor of the Cancer Care Health Centre, Government Hospital, Kottayam dated 04.10.2019.

Annexure A8 - A true copy of that representation dated 11.09.2018 addressed to the Director Geenral, Assam Rifl.

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